

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

105. I.A. 1697/2021  
IN  
C.P.(IB)-1487/MB/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: ICICI Bank Ltd

V/s.

Western India Shipyard Ltd.

*Appearances:*

For Applicant : Present but did not sign the attendance sheet.

For Respondent : None appeared.

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

This matter is listed for submitting written submissions.

At the request of the Applicant, list on **24.04.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)